

ITEM NO.4

Virtual Court 3

SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 1799/2020

SUMIT AGGARWAL

Appellant(s)

VERSUS

SILVERTOAN PAPERS LIMITED & ORS.

Respondent(s)

(IA No. 26488/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 08-06-2020 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MS. JUSTICE INDIRA BANERJEE

For Appellant(s) Mr. Gautam Singh, Adv.
Mr. Kaushik Poddar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

Until further orders, there shall be stay of operation of the impugned order passed by the Tribunal.

(NARENDRA PRASAD)
A.R-CUM-P.S.

(JAGDISH CHANDER)
ASSISTANT REGISTRAR